

Government of India
Ministry of Finance
Department of Expenditure

LOK SABHA

**UNSTARRED QUESTION NO.1364
TO BE ANSWERED ON FRIDAY, THE 9TH FEBRUARY, 2018/
MAGHA 20, 1939(SAKA)**

NON-PRODUCTIVITY BONUS

1364. SHRI SANJAY DHOTRE:

**Will the Minister of FINANCE be
pleased to state:**

- (a) whether the employees of Central Universities and Autonomous Bodies who were earlier kept at par with their counterparts in the Central Government for getting non-productivity bonus (ad-hoc bonus) have now been debarred from receiving such benefit and if so, the details thereof;
- (b) whether the Government has received representations from the concerned employees unions for restoration of non-productivity bonus to these categories of employees;
- (c) if so, whether the Government has considered or in the process of examining the demand; and
- (d) if so, the time by which the Government would come out with its decision?

ANSWER

**MINISTER OF STATE FOR FINANCE
(SHRI P RADHAKRISHNAN)**

(a) to (d): A decision has been taken not to issue orders for payment of Non-Productivity Linked Bonus (Ad-hoc Bonus) in respect of employees of autonomous bodies, fully or partly funded by the Central Government, for accounting years 2015-16 and 2016-17. Certain representations have been received for payment of adhoc bonus in such cases. However, the decision taken in the matter stands.
